

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA. No. 77(ND)/2016

**IN THE MATTER OF:**

**M/S AEZ Infratech Pvt. Ltd.**

.... **PETITIONER**

**Vs.**

**M/s Somani Worsted Ltd. & Ors.**

.... **REPODENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 21.07.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the PETIONER**

**:- Mr. Praveen Kumar, Advocate  
Mr. P. Nagesh, Advoate**

**For the RESPONDENT**

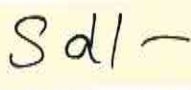
**:- Ms. Astha Chawla, Advocate  
Mr. Nikhil Mathru, Advocate**

**ORDER**

Learned counsel for the parties are present and a request is made by the learned counsel for the petitioner for an adjournment.

Post the matter on 11<sup>th</sup> August 2017.

- Sd -   
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/-   
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)